

gramme of Distribution of Surplus Land are given in the Statement attached.

(c) to (e) Land being a State subject, Central Government has only advisory and coordinative role. The States have, however, been

advised from time to time in various fora including Chief Minister's and Revenue Ministers' Conferences for taking possession and distribution of ceiling surplus land expeditiously.

STATEMENT

(Area in acres)

S. No.	Name of States/UTs	1991	-92	1992	-93	1993	-94	Land likely to be available for (upto distribution May. during 1993) 1993-94.
		Target	Achievement	Target	Achievement	Target	Achievement	
1.	Andhra Pradesh	18000	70665	31000	42450	122810	1180	9027
2.	Assam	28000	22220	42840	21984	30430	0	1053
3.	Bihar	8000	11153	7000	8369	94000	251	4300
4.	Gujarat	12700	2390	1000	2112	49780	188	9350
5.	Haryana	50	77	2700	610	4570	0	2702
6.	Himachal Pradesh	3000	0	0	0	2870	0	0
7.	Jammu & Kashmir	0	0	6000	0	6000	0	6000
8.	Karnataka	1500	1199	500	658	84270	34	11348
9.	Kerala	2600	378	750	332	8240	11	1631
10.	Madhya Pradesh	14000	5040	32500	2907	64410	0	12122
11.	Maharashtra	1400	954	8200	4420	29980	0	5227
12.	Manipur	0	0	40	1479	51	0	3
13.	Orissa	500	2258	1000	2204	2690	775	1336
14.	Punjab	230	230	150	150	23040	0	0
15.	Rajasthan	9200	5048	4500	4603	19380	0	2405
16.	Tamil Nadu	2500	4524	2500	3444	3210	265	286
17.	Tripura	0	0	0	0	55	0	0
18.	Uttar Pradesh	1250	2294	1250	3370	58400	257	838
19.	West Bengal	16000	15123	8000	11000	33330	100	0
20.	D. & N. Haveli	215	0	700	932	1004	0	430
21.	Delhi	40	0	0	0	75	0	0
22.	Pondicherry	85	1	90	0	440	0	15
Total		119270	143554	150720	111024	639033	3061	68118

Shortage of Pilots in I. A. F.

3352. SHRI HARI KISHORE SINGH : Will the PRIME MINISTER be pleased to state :

(a) Whether the acute shortage of pilots in the I. A. F. is a disturbing trend in the country's security environment.

(b) whether the Government propose to bring about changes in the modalities to attract the youths to join I. A. F. to fill up the shortages; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) There is shortage of pilots in the I.A.F. But considering the present manning situation *vis-a-vis* the operational task of the Air Force, the present task is manageable and the security environment of the country is not affected.

(b) No, Sir. The quality of Flying Branch of I.A.F. cannot be compromised both in terms of operational efficiency as well as Flight Safety considerations.

(c) Does not arise.

[Translation]

Letters from Members of Parliament

3353. SHRI UDAY PRATAP SINGH: Will the PRIME MINISTER be pleased to state:

(a) the total number of letters from Members of Parliament received in the Ministry of Industry from July 1, 1992 to March 30, 1993 and the number of those letters whose final reply has not yet been sent;

(b) whether the final reply to the letters submitted by the Members of Parliament is not being given by the Ministry of Industry;

(c) if so, the reasons therefor;

(d) whether the Government have fixed any responsibility in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRIES) (SHRIMATI KRISHNA SAHI): (a) to (e) The requisite information is being collected and a Statement will be laid on the Table of the House.

[English]

Bharat Ophthalmic Glass Limited

3354. DR. P. R. GANGWAR
SHRI SANAT KUMAR MANDAL }

Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have declined to undertake further investment for the revival of the ailing Bharat Ophthalmic Glass Limited, Durgapur;

(b) if so, the reasons therefor; and

(c) the concrete steps taken/proposed to be taken to revive this undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c) The case of Bharat Ophthalmic Glass Ltd. (BOGL) is before the Board for Industrial and Financial Reconstruction (BIFR). Due to overall resource-constraints, the Government of India cannot make any significant financial commitments. However, Government would be happy to cooperate and assist in any other approach towards dealing with the BOGL which is found feasible by BIFR and which does not envisage any significant financial commitments on the part of Government of India.

Overcharging by Drug Companies

3355. SHRIMATI GEETA MUKHERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the drug companies are charging unreasonably high prices for life saving drugs and the prices are increased exorbitantly over past one year period;

(b) if so, whether any inquiry has been conducted into this matter;

(c) if so, the companies and the products identified of which the prices are raised exorbitantly; and

(d) the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO): (a) to (d) Price increases in cases of formulations under price control are regulated through the provisions of the DPCO, 1987 and violations, if any, as and when noticed are dealt with under the said provisions.

Industries in North-Eastern States

3356. DR. JAYANTA RONGPI: Will the PRIME MINISTER be pleased to state: